

IN THE HIGH COURT OF JHARKHAND AT RANCHI

C.M.P. No.433 of 2019

Meera Devi Petitioner

Versus

State of Jharkhand & Others Opposite Parties

CORAM: HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioner : Mr. Mahesh Kumar Sinha, Advocate
For the Opp. Parties : Mr. Kaushik Sarkhel, G.A.-V

04/Dated 26th June, 2020

The matter has been taken up with the consent of learned counsel for the parties through video conferencing.

As prayed for by the learned counsel appearing for the petitioner, list this case after two weeks.

Office is directed to reflect the name of Mr. Kaushik Sarkhel, G.A.-V in the daily cause list henceforth as counsel for the opposite parties.

(Sujit Narayan Prasad, J.)

Birendra/-